

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE AT PUNE**

**ORIGINAL APPLICATION NO. 37 OF 2020 (WZ)**

Mr. Sayyed Mohammad Sabbir Usman  
& ors ..... Applicant

**Versus**

Union of India & Others ..... Respondents

Additional Affidavit on Behalf of Respondent No. 6

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Ahmedabad

Date: 12/06/2024

## BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

## WESTERN ZONE BENCH AT PUNE

## ORIGINAL APPLICATION NO. 37 OF 2020

In the matter between

Mr. Sayyed Mohammed Sabir Usman &amp; ors. ....Applicants

VERSUS

Union of India &amp; ors. .... Respondents

## ADDITIONAL AFFIDAVIT ON BEHALF OF THE RESPONDENT NO.6

I, Prashant Tomar, IFS, aged: 33 years, serving as Deputy Conservator of Forest, Gir (West), Respondent No.6 herein, do hereby solemnly affirm and state on oath as under:

1. I state that, I have been served with the copy of petition and as I am conversant with the facts and circumstances, I am competent to file this affidavit. This affidavit is filed for the limited purpose in compliance of the order dated 11.03.2024 passed by the Hon'ble Tribunal.
2. It is submitted that pursuant to the order dated 11.03.2024, the answering respondent was directed to provide list of illegal mining sites in the vicinity of Gir West Forest Division falling outside the forest area. In compliance of the said order, after taking instructions from the concerned authorities having jurisdiction over said activities, as the 76 mining sites are falling within revenue area which is in vicinity of 10km from the boundary of protected




area of forest, the answering respondent has prepared a list of 76 illegal mining sites. A copy of the said list is annexed herewith and marked as Annexure: R-1.

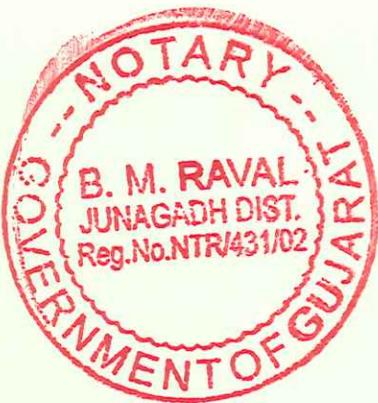


3. In view thereof, direction issued by the Hon'ble Tribunal vide order dated 11.03.2024 is duly complied with.

Solemnly affirmed at Junagadh on this 06 day of June, 2024.

Deponent

PRASHANT TOMAR  
DCF, GIR(WEST)



Solemnly affirmed before me  
by Prashant Tomar  
who is identified by Self  
whom I Personally known.

(B. M. RAVAL)  
NOTARY  
GOVT. OF GUJARAT  
JUNAGADH CITY

- 6 JUN 2024

1411

Annexure A-1

એન.એન.વૈશ્નાણી,  
રેન્જ ફોરેસ્ટ ઓફીસર (સર્વે)  
નાયબ વન સંરક્ષકશ્રીની કચેરી  
ગીર પશ્ચિમ વિભાગ, જુનાગઢ  
તારીખ : ૦૪-૦૬-૨૦૨૪

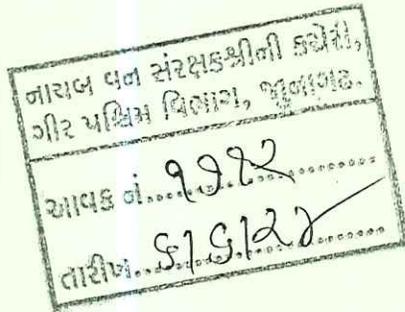
પ્રતિ,

નાયબ વન સંરક્ષકશ્રી,  
ગીર પશ્ચિમ વિભાગ,  
જુનાગઢ

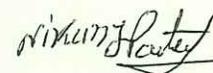
વિષય :- નામ. નેશનલ ગ્રીન ટ્રીબ્યુનલ નવી દિલ્હીમાં દાખલ થયેલ ઓરીજનલ એપ્લીકેશન  
નં. ૦એ./૩૭/૨૦૨૦ બાબત.

મે.સાહેબશ્રી,

સાદર ઉપરોક્ત વિષય અન્વયે જણાવવાનું કે, ઉપરોક્ત વિષયવાળા કેસમાં ગીર અભયારણ્યના સુચિત ઈકો સેન્સેટીવ ઝોનના રેવન્યુ વિસ્તારમાં ચાલતી ગેરકાયદેસર માઈનીંગ તેમજ ક્વોરી લીઝ ધારકોની કુલ-૭૬ નુ લીસ્ટ અગાઉ રજુ કરવામાં આવેલ હતુ. જેમાં ગેરકાયદેસર ખનન કરનારના પુરુ નામ, સરનામા સાથેની માહિતી રજુ કરવા જણાવેલ હતુ. સદરહુ ગેરકાયદેસર ખનન કરનાર ને ભૂસ્તરશાસ્ત્રીશ્રી દ્વારા આપેલ નોટીસ, તેઓ સામે એફ.આઈ.આર. કરવા માટે ભૂસ્તરશાસ્ત્રીશ્રી દ્વારા કરવા આવેલ પત્રો, એફ.આઈ.આર., કોર્ટ કેસ તેમજ ખાણ ખનીજ વિભાગ, મહેસુલ વિભાગ અને વન વિભાગ દ્વારા કરવામાં આવેલ જોઈન્ટ સર્વે રીપોર્ટ ઉપરથી ગેરકાયદેસર ખનન કરનારનુ પુરુ નામ સરનામા સાથેનુ કુલ-૭૬ નુ લીસ્ટ તૈયાર કરી આ સાથે સામેલ રાખી સાદર કરવામાં આવે છે. જે આપ સાહેબને વિદિત થવા વિનંતી.



આપનો વિશ્વાસુ



(એન.એન.વૈશ્નાણી)  
રેન્જ ફોરેસ્ટ ઓફીસર (સર્વે)  
ગીર પશ્ચિમ વિભાગ, જુનાગઢ

Sr.No.	Name as per initial information given to Geology Department about illegal Mining by forest department	Village	Lease Holder	Verified Survey No. by Revenue Department	1412 Present Land owner as per Revenue Record	Land owner on Notice Date as per Revenue Record	As per FIR/Notice/Court Case/Joint Survey Report offender name	FIR /NOTICE/Court Case/Joint survey report Date	Address for offender as per Notice/ FIR/ Court Case/ Joint Survey Report	Additional Remarks
1	Hamirbhai Meramanbhai Barad	Rampar	Hamirbhai Meramanbhai Barad	21 p	Government Wasteland	Government Wasteland	Hamirbhai Meramanbhai Barad	23-08-2017	Shivkrupa, Jivan jyot society, Veraval, Ta.Veraval	Name and Address of the offender as per notice given by geology Department vide letter no GG/GIR/ECO/QL/8215 Dated 23/08/2017.
2	Hamirbhai Meramanbhai Barad	Rampar	Hamirbhai Meramanbhai Barad	113/1/5	Government Wasteland	Government Wasteland	Hamirbhai Meramanbhai Barad	23-08-2017	Shivkrupa, Jivan jyot society, Veraval, Ta.Veraval	Name and Address of the offender as per notice given by geology Department vide letter no GG/GIR/ECO/QL/8211 Dated 23/08/2017.
3	Hajabhai Hamirbhai Mori	Arithiya	Haja Hamir Mori	9/p5	Hajabhai Hamirbhai Mori	Hajabhai Hamirbhai Mori	Hajabhai Hamirbhai Mori	23-08-2017	To. Devali, Ta.- Kodinar, Dist.- Gir-Somnath	Name and Address of the offender as per notice given by geology Department vide letter no GG/GIR/ECO/QL/8239 Dated 23/08/2017.
4	Nagabhai Devayatbhai Chandra	Umrethi	Nagabhai Devayatbhai Chandra	128/1/1/a/2/p3/p2	Government Wasteland	Government Wasteland	Nagabhai Devayatbhai Chandra	23-08-2017	To.Pipalva, Ta.-Talala, Dist.- Gir-Somnath	Name and Address of the offender as per notice given by geology Department vide letter no GG/GIR/ECO/QL/8207 Dated 23/08/2017.
5	Veraval Limestone Indus.	Umrethi	C/O. Lakhmanbhai Jagmalbhai Chandra, To.-Umrethi, Ta. Talala, Dist.-Gir-Somnath.	128/1/1	Lease Holder - C/o. Laxman Jagmal Chandra, Umrethi	Lease Holder - C/o. Laxman Jagmal Chandra, Umrethi	Veraval Limestone Indus. C/o. Laxman Jagmal Chandra	13-09-2019	C/O. Lakhmanbhai Jagmalbhai Chandra, To.- Umrethi, Ta. Talala, Dist.-Gir-Somnath.	Name and Address of the offender as per notice given by geology Department vide letter no GG/GIR/ECO/QL/ML/D31(6) 2557 Dated 13/09/2019.
6	Jaspalsinh Dinubhai Solanki and Jasminkumar Himatlal Karavat	Sugala	Jaspalsinh Dinubhai Solanki and Jasminkumar Himatlal Karavat	7/p1/p1	Gram Panchayat Gauchar	Gram Panchayat Gauchar	Jaspalsinh Dinubhai Solanki and Jasminkumar Himatlal Karavat	23-08-2017	47-A, Bansidhar, to.Kodinar, ta.Kodinar	Name and Address of the offender as per notice given by geology Department vide letter no GG/GIR/ECO/QL/8223 Dated 23/08/2017.
7	Kiranbhai Kishorbhai Zankat	Ghantvad	Kiranbhai Kishorbhai Zankat	61/2/1	Kirankumar Kishanbhai Zankat	Kirankumar Kishanbhai Zankat	Kiranbhai Kishorbhai Zankat	23-08-2017	To. Ghantvad, Ta. Kodinar	Name and Address of the offender as per notice given by geology Department vide letter no GG/GIR/ECO/QL/8219 Dated 23/08/2017.

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8	Arshibhai Jagmalbhai Ram	Jepur	Arshibhai Jagmalbhai Ram	82/paiki	Government Wasteland	Government Wasteland	Arshibhai Jagmalbhai Ram	23-08-2017	Soni Bazar, Talala, Ta. Talala	Name and Address of the offender as per notice given by geology Department vide letter no GG/GIR/ECO/QL/8443 Dated 23/08/2017.
9	Gopalsinh Himatsinh Chuahan	Ghusiya	Gopalsinh Himatsinh Chuahan	64	Government Wasteland	Government Wasteland	Gopalsinh Himatsinh Chuahan	19-09-2019	Radhanagar Society, Block No.- 2, Girnar Darwaja, junagadh.	Name and Address of the offender as per notice given by geology Department vide letter no GG/GIR/ECO/QL/ML/4669 Dated 19/09/2019.
10	Bhagvanbhai Kalabhai Aher	Pipalva	Bhagvanbhai Kalabhai Aher	49/1	Government Wasteland & Gram Panchayat	Government Wasteland	Bhagvanbhai Kalabhai Aher	23-08-2017	To.- Pipalva, Ta.- Talala, Dist.- Gir-Somnath	Name and Address of the offender as per notice given by geology Department vide letter no GG/GIR/ECO/QL/8427 Dated 23/08/2017.
11	Shiv Minerals, Sutrapada	Ghantvad	Shiv Minerals, Sutrapada	256	Government Wasteland	Government Wasteland	Pro. Dinubhai Boghabhai Solanki,	23-08-2017	Pro. Dinubhai Boghabhai Solanki, Ghantvad pani Darwaja, Kodinar, Ta.-Kodinar, Dist.- Gir-Somnath	Name and Address of the offender as per notice given by geology Department vide letter no GG/GIR/ECO/QL/8419 Dated 23/08/2017.
12	Maruti Stone Crusher	Arithiya	Maruti Stone Crusher (Stock Registration)	35/p2/p1	Sureshkumar Merubhai Barad	Sureshkumar Merubhai Barad	Maruti Stone Crusher C/o. Rajubhai Hamirbhai	19-09-2019	C/o. Rajubhai Hamirbhai, 'Manghar' Kodinar, Ta. Kodinar	Name and Address of the offender as per notice given by geology Department vide letter no GG/GIR/ECO/STOCK REGISTRATION/4732 Dated 19/09/2019.
13	Ranabhai Bhayabhai Bambhaniya	Bodva		42	Naranbhai Jesingbhai Zala & Sonaben Jesingbhai Zala		Naranbhai Jesingbhai Zala Sonaben Jesingbhai Zala	24-03-2024	Naranbhai Jesingbhai Zala Sonaben Jesingbhai Zala At. Alidar, Ta.Kodinar, Dist.-Gir-Somnath	Name and Address of the offender as per Join survey Report of Forest Department, Geology Department and Revenue Department vide Letter no:-A/JMN/2113-14/2023-24 Dated:-24/03/2024

Sr.No.	Name as per initial information given to Geology Department about illegal Mining by forest department	Village	Lease Holder	Verified Survey Number by Revenue Department	1414 Present Land owner as per Revenue Record	Land owner on Notice Date as per Revenue Record	As per FIR/Notice/Court Case/Joint Survey Report offender name	FIR /NOTICE/Court Case/Joint survey report Date	Address for offender as per Notice/ FIR/ Court Case/ Joint Survey Report	Additional Remarks
14	Govindbhai Tabhabhai Chudasma	Jithla	Govindbhai Tabhabhai Chudasma	New S.No.-131	Govindbhai Tabhabhai Chudasma	Govindbhai Tabhabhai Chudasma	Govindbhai Tabhabhai Chudasma	23-08-2017	To.- Jithala, Ta.- Kodinar, Dist.- Gir-Somnath	Name and Address of the offender as per notice given by geology Department vide letter no GG/GIR/ECO/QL/8227 Dated 23/08/2017.
15	Bhavsing Mori	Kansariya	-	4/1A	Government Wasteland	Government Wasteland	Rajubhai Arbhambhai Jadeja (Mer)	05-02-2018 24-03-2024	Rajubhai Arbhambhai Jadeja (Mer) At.- Gundran road Talala, Ta.- Talala, Dist.- Gir-Somnath	FIR No.-1/3/2018 Dt.05/02/2018 & Name and Address of the offender as per Join survey Report of Forest Department, Geology Department and Revenue Department vide Letter no:-A/JMN/2113-14/2023-24 Dated:-24/03/2024
16	Rajubhai Bhutiya	Kansariya	-	4/1A	Government Wasteland	Government Wasteland	Rajubhai Arbhambhai Jadeja (Mer)	05-02-2018 24-03-2024	Rajubhai Arbhambhai Jadeja (Mer) At.- Gundran road Talala, Ta.- Talala, Dist.- Gir-Somnath	FIR No.-1/3/2018 Dt.05/02/2018 & Name and Address of the offender as per Join survey Report of Forest Department, Geology Department and Revenue Department vide Letter no:-A/JMN/2113-14/2023-24 Dated:-24/03/2024
17	Dharubhai Vaghabhai Makvana	Ghantvad	-	292/1/paiki1/paiki1	Dharubhai Vaghabhai Makvana	Dharubhai Vaghabhai Makvana	Dharubhai Vaghabhai Makvana	06-02-2018 20-02-2018	Dharubhai Vaghabhai Makvana, To.-Ghanvad, Ta.- Kodinar, Dist.- Gir-Somnath	Name and Address of the offender as per ordered FIR by Geology Department vide letter Dt.06/02/2018 & Dt.20/02/2018
18	Dharubhai Vaghabhai Makvana	Ghantvad	-	292/1/paiki1/paiki1	Dharubhai Vaghabhai Makvana	Dharubhai Vaghabhai Makvana	Dharubhai Vaghabhai Makvana	06-02-2018 20-02-2018	Dharubhai Vaghabhai Makvana, To.-Ghanvad, Ta.- Kodinar, Dist.- Gir-Somnath	Name and Address of the offender as per ordered FIR by Geology Department vide letter Dt.06/02/2018 & Dt.20/02/2018
19	Avesbapu Kadri	Ghantvad	-	294	Ambuja Cements Ltd	Ambuja Cements Ltd	Avesh Bhikumiya Kadari	20-01-2021	Avesh Bhikumiya Kadari, to.- Kodinar, Ta.-Kodinar, Dist.- Gir-Somnath	Additional District Court Kodinar, Court Case registration No.-3/2021, Dt.-20-01-2021

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20	Avesbapu Kadri	Ghantvad	-	301/paiki1	Ambuja Cements Ltd	Ambuja Cements Ltd	Rajubhai Arbhambhai Jadeja (Mer)	20-01-2021	Rajubhai arbhambhai Jadeja, At.- Gundran road Talala, Ta.- Talala, Dist.- Gir-Somnath	Additional District Court Kodinar, Court Case registration No.-2/2021, Dt.-20-01-2021
21	Jodhubhai Jadav	Ghantvad	-	301/paiki1	Ambuja Cements Ltd	Ambuja Cements Ltd	Rajubhai Arbhambhai Jadeja (Mer)	20-01-2021	Rajubhai arbhambhai Jadeja, At.- Gundran road Talala, Ta.- Talala, Dist.- Gir-Somnath	Additional District Court Kodinar, Court Case registration No.-2/2021, Dt.-20-01-2021
22	Jodhubhai Jadav	Ghantvad	-	301/paiki1	Ambuja Cements Ltd	Ambuja Cements Ltd	Rajubhai Arbhambhai Jadeja (Mer)	20-01-2021	Rajubhai arbhambhai Jadeja, At.- Gundran road Talala, Ta.- Talala, Dist.- Gir-Somnath	Additional District Court Kodinar, Court Case registration No.-2/2021, Dt.-20-01-2021.
23	Mukeshbhai Mori	Ghantvad	-	323/2/B	Mariyamben Mamadbhai Selot & 8 Ors	Mariyamben Mamadbhai Selot,	Husenbhai Mamadbhai Bhadaraka	15-10-2016	Husenbhai Mamadbhai Bhadarka, To.- Ghantvad, Ta.- Kodinar, Dist.- Gir-Somnath	Name and Address of the offender as per FIR by Police Department FIR no. II/96/2016 Dated:- 15/10/2016
24	Ganga Rana Odedara	Ghantvad	-	322/1	Munghiben Rambhai Parmar	Munghiben Rambhai Parmar	Gangabhai Ranabhai Odedara	05-10-2017	Gangabhai Ranabhai Odedara to.-Keshod, Ta.Keshod, Dist.Junagadh	Name and Address of the offender as per FIR by Police Department FIR no.- II/114/2017 Dated:- 05/10/2017
25	Dilipbhai	Ghantvad	-	320 has been splitted in 6 parts	1. Umarbhai Sidibhai Selot & Ors, 2. Osmanbhai Sidibhai Selot, 3. Havaben Ganibhai Selot, 4. Harunbhai Sidibhai Selot, 5. Ibhrambhai Sidibhai Selot, 6. Valibhai Sidibhai Selot	Nanbaiben Sidibhai Shelot & Ors 12	Ravatbhai govindbhai gohil	16-07-2018	Ravatbhai Govindbhai Gohil, To.-Pasvada, Ta.-Una, Dist.- Gir-Somnath	Name and Address of the offender as per ordered FIR by Geology Department vide letter Dt.16/07/2018
26	Majitbhai Rakhabhai Selot	Ghantvad	-	312	Ambuja Cements Ltd	Ambuja Cements Ltd	bhavasinhbhai gandabhai dahima	20-01-2021	Bhavasinhbhai Gandabhai Dahima, To.- Dedani Devali, Ta.- Kodinar.	Additional District Court Kodinar, Court Case registration No.-4/2021, Dt.-20-01-2021

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27	Himatbhai	Ghantvad	-	422/3/paiki1	Maniben Malabhai Lalakiya & 4 Ors	Bhimabhai Malabhai Lalakiya & 4 Ors	Himatbhai Bhavubhai Jethva	24-03-2024	Himatbhai Bhavubhai Jethva, to.-Nagadla, Ta.-Kodinar, Dist.-Gir-Somnath	Name and Address of the offender as per Join survey Report of Forest Department, Geology Department and Revenue Department vide Letter no.-A/JMN/2113-14/2023-24 Dated:-24/03/2024
28	Hareshbhai Pithiya	Ghantvad	-	305	Ghantvad Gram Panchayat Grazing Land	Ghantvad Gram Panchayat Grazing Land	Hareshbhai Pithiya	06-02-2018 20-02-2018	Hareshbhai Pithiya, To.-Keshod, Ta.-Keshod, Dist.-Junagadh	Name and Address of the offender as per ordered FIR by Geology Department vide letter Dt.06/02/2018 & Dt.20/02/2018
29	Ranjitbhai Uka Mori	Sugala	-	276/p1	Samajuben Pratapbhai Barad	Samajuben Pratapbhai Barad	(1) Ranjitbhai Uka Mori (2) vipulbhai malabhai barad	07-08-2018 10-04-2018	(1) Ranjitbhai Ukabhai Mori, To.-Gir Devali, Ta.-Kodinar, Dist.-Gir-Somnath (2) Vipulbhai Malabhai Barad, To.-Gir Devali, Ta.-Kodinar, Dist.-Gir-Somnath	Name and Address of the offender as per FIR by Police Department FIR no.- II/89/2018 Dated:- 07/08/2018. & FIR no.- II/33/2018 Dated:- 10/04/2018
30	Bhagatbhai Noghan	Sugala	-	276/p2	Oghad Bachu urfe Sidi Barad & Ors 2	Oghad Bachu urfe Sidi Barad & Ors	(1) Arvind Malahai Vala (2) Govindbhai vadher (3) Vipulbhai Malabhai Barad (4) Oghad Bachubhai (5) rajeshbhai somabhai jatapara	16-03-2019 10-04-2018	(1) Arvindbhai Malabhai Vala, To.-Gir Devali, Ta.-Kodinar, Dist.-Gir-Somnath (2) Govindbhai Vadher, To.- Bij, Ta.-Veraval, Dist.-Gir-Somnath (3) Vipulbhai Malabhai Barad, To.-Gir Devali, Ta.-Kodinar, Dist.-Gir-Somnath (4) Oghadbhai Bachubhai Urfe Sidi Barad, To.- Gir Devali, Ta.-Kodinar, Dist.-Gir-Somnath (5) Rajeshbhai Somabhai Jatapara To.-Jasdan, Ta.-Jasdan, Dist.-Rajkot	Name and Address of the offender as per FIR by Police Department FIR no.- II/33/2018 Dated:- 10/04/2018 & FIR no.- I/45/2019 Dated:- 16/03/2019
31	Nathabhai Master	Ghantvad	-	427/p1 /p2	Lakhubaben Mathurbhai Makvana	Kanubhai Mathurbhai Makvaana	(1) Sanjaybhai Laxmanbhai Chudasma (2) faruk mahamad shekh (3) kanubhai mathurbhai makvana	15-10-2016 10-03-2019	(1) Sanjaybhai Lakhmanbhai Chudasama, To.-Ghantvad, Ta.-Kodinar, (2) Faruk Mahamadbhai Shekh, To.-Harmadiya, Ta.-Kodinar (3) Kanubhai Mathurbhai Makvana, To.-Ghantvad, Ta.-Kodinar, Dist.-Gir-Somnath	Name and Address of the offender as per FIR by Police Department FIR no.- II/89/2016 Dt.-: 15/10/2016 & FIR no.- I/43/2019 Dt.-:10/03/2019

Sr.No.	Name as per initial Information given to Geology Department about illegal Minning by forest department	Village	Lease Holder	Verified Survey Number by Revenue Department	Present Land owner as per Revenue Record	Land owner on Notice Date as per Revenue Record	As per FIR/Notice/Court Case/Joint Survey Report offender name	FIR /NOTICE/Court Case/Joint surve report Date	Address for offender as per Notice/ FIR/ Court Case/ Joint Survey Report	Additional Remarks
32	Dayabhai Harjibhai Javadia	Harmadiya	-	S. No.186, Vill.- Aebhalvad	Bhagvanbhai Nondhanbhai Jadav	Dayabhai Harjibhai Savaliya	Dayabhai Harjibhai Savaliya	20-02-2018	Dayabhai Harjibhai Savaliya, To.- Abhalvad, Ta.- Kodinar, Dist.- Gir-Somnath	Name and Address of the offender as per ordered FIR by Geology Department vide letter Dt.06/02/2018
33	Dayabhai Harjibhai Javadia	Harmadiya	-	S. No.186, Vill.- Aebhalvad	Bhagvanbhai Nondhanbhai Jadav	Dayabhai Harjibhai Savaliya	Dayabhai Harjibhai Savaliya	06-02-2018	Dayabhai Harjibhai Savaliya, To.- Abhalvad, Ta.- Kodinar, Dist.- Gir-Somnath	Name and Address of the offender as per ordered FIR by Geology Department vide letter Dt.06/02/2018
34	Bharatbhai Bhagvanbhai Kavad	Harmadiya	-	364	Gohil Virabhai Samatbhai	Gohil Virabhai Samatbhai	Bharatbhai Bhagwanbhai Kawad	24-03-2024	Bharatbhai Bhagwanbhai Kawad, To.- Harmadiya, Ta.- Kodinar, Dist.- Gir-Somnath	Name and Address of the offender as per Join survey Report of Forest Department, Geology Department and Revenue Department vide Letter no:-A/JMN/2113-14/2023-24 Dated:-24/03/2024
35	Karshanbhai Bhikhabhai Baraiya	Harmadiya	-	339/p2	Jitendra Jentilal Khasiya & 2 Ors	Jitendra Jentilal Khasiya & 2 Ors	Karashanbhai Bhikhabhai Bariya	06-02-2018	Karshanbhai Bhikhabhai Baraiya, To.-Kodinar, Ta.- Kodinar, Dist.- Gir-Somnath	Name and Address of the offender as per ordered FIR by Geology Department vide letter Dt.06/02/2018
36	Jitubhai Dodia	Harmadiya	-	339/p2	Jitendra Jentilal Khasiya & 2 Ors	Jitendra Jentilal Khasiya & 2 Ors	Karashanbhai Bhikhabhai Bariya	06-02-2018	Karshanbhai Bhikhabhai Baraiya, To.-Kodinar, Ta.- Kodinar, Dist.- Gir-Somnath	Name and Address of the offender as per ordered FIR by Geology Department vide letter Dt.06/02/2018
37	Mayurbhai Kishanbhai Vesh	Harmadiya	-	321 pt	Parmar Keshubhai Mansinh	Viralbhai Babubhai Vainsh	Gangabhai Kalabhai Jadeja (Mer)	06-02-2018 24-03-2018	Gangabhai Kalabhai Jadeja (Mer), To.-Balej, Ta.Madhupur, Dist.-Porbandar	ordered FIR by Geology Department vide latter Dt.06/02/2018 & Name and Address of the offender as per Join survey Report of Forest Department, Geology Department and Revenue Department vide Letter no:-A/JMN/2113-14/2023-24 Dated:-24/03/2024

Sr.No.	Name as per initial information given to Geology Department about illegal Mining by forest department	Village	Lease Holder	Verified Survey Number by Revenue Department	Present Land owner as per Revenue Record	Land owner on Notice Date as per Revenue Record	As per FIR/Notice/Court Case/Joint Survey Report offender name	FIR /NOTICE/Court Case/Joint survey report Date	Address for offender as per Notice/ FIR/ Court Case/ Joint Survey Report	Additional Remarks
38	Gangabhai Mer	Harmadiya	-	321 pt	Parmar Keshubhai Mansinh	Viralbhai Babubhai Vainsh	Gangabhai Kalabhai Jadeja (Mer)	06-02-2018 24-03-2024	Gangabhai Kalabhai Jadeja (Mer), To.-Balej, Ta.Madhupur, Dist.-Porbandar	ordered FIR by Geology Department vide latter Dt.06/02/2018 & Name and Address of the offender as per Join survey Report of Forest Department, Geology Department and Revenue Department vide Letter no:-A/JMN/2113-14/2023-24 Dated:-24/03/2024
39	Lakhabhai Bhagvanbhai	Pichvi	-	131	Gram Panchayat Gauchar	Gram Panchayat Gauchar	Lakhabhai Bhagwanbhai Makvana	24-03-2024	Lakhabhai Bhagwanbhai Makvana, At.-Pichhvi, Ta.-Gir-Gadhada, Dist.- Gir-Somnath	Name and Address of the offender as per Join survey Report of Forest Department, Geology Department and Revenue Department vide Letter no:-A/JMN/2113-14/2023-24 Dated:-24/03/2024
40	Ravibhai Solanki	Pichvi	-	131	Gram Panchayat Gauchar	Gram Panchayat Gauchar	husenashah nathasha rafai	16-10-2018 NOTICE STAGE	Husenashah Nathasa Rafai, To.-Abhalvad, Ta.Gir-Gadhada, Dist.-Gir-Somnath	Name and Address of the offender as per notice given by geology Department vide letter no GG/GEDHO/KHODKAM/BI.LA.STON/PICHHAVA/4953-4955 Dated 16/10/2018.
41	Batukbapu	Harmadiya	-	296/p2/p1 & 296/p2/p2	Manubhai & Merubhai Bhikhabhai Jethva	Manubhai & Merubhai Bhikhabhai Jethva	Manubhai Bhikhabhai Jethva Merubhai Bhikhabhai Jethva	24-03-2024	(1) Manubhai Bhikhabhai Jethva (2) Merubhai Bhikhabhai Jethva, At.-Pichhavi, Ta.- Gir-Gadhada, Dist.- Gir Somnath	Name and Address of the offender as per Join survey Report of Forest Department, Geology Department and Revenue Department vide Letter no:-A/JMN/2113-14/2023-24 Dated:-24/03/2024

Sr.No.	Name as per initial information given to Geology Department about illegal Mining by forest department	Village	Lease Holder	1419 Verified Survey Number by Revenue Department	Present Land owner as per Revenue Record	Land owner on Notice Date as per Revenue Record	As per FIR/Notice/Court Case/Joint Survey Report offender name	FIR /NOTICE/Court Case/Joint survey report Date	Address for offender as per Notice/ FIR/ Court Case/ Joint Survey Report	Additional Remarks
42	Ghelubhai Nanjibhai Siyal	Pichvi	-	154	Government Wasteland	Government Wasteland	(1) lalabhaai virabhai chudasama (2) mohanlal mayabhai shingad (3) bhayabhai dhirubhai vaja (4) somabhai lakhamanbhai bambhaniya	16-05-2021	(1) Lalabhai Virabhai Chusasama, To.- Ankolali, Ta.- Gir-Gadhada, (2) Mohanbhai Mayabhai Shingad, To.-Bhebha, Ta.-Gir-Gadhada (3) Bhayabhai Dhirubhai Vaja, To.- Ankolali, Ta.- Gir-Gadhada (4) Somabhai Lakhmanbhai Bambhaniya, To.-Pichhavi, Ta.- Gir-Gadhada, Dist.- Gir Somnath	Name and Address of the offender as per ordered FIR by Geology Department vide letter Dt.16/05/2021
43	Babubhai Jodhabhai Makvana	Pichvi	-	146	Jivuben Kalabhai Shiyal	Samat Shadulbhai	(1) babubhai jodhabhai makavana (2) kashyap dhirubhai solanki	17-02-2020 NOTICE STAGE	(1) Babubhai Jodhabhai Makvana, To.-Pichhavi, Ta.Gir-Gadhada, Dist.-Gir-Somnath (2) Kashyapbhai Dhirubhai Solanki, To.-Prachi, Ta.- Sutrapada, Dist.-Gir-Somnath	Name and Address of the offender as per notice given by geology Department vide letter no GG/GEDHO/KHODKAM/BI.LA.STOCK/PICHVI/456-450 Dated 17/02/2020
44	Ranabhai Samatbhai Makvana	Pichva	-	76/1	Gram Panchayat Gauchar	Gram Panchayat Gauchar	Ranabhai Samatbhai Makwana	24-03-2024	Ranabhai Samatbhai Makwana, At.-Pichhavi, Ta.-Gir-Gadhada, Dist.- Gir-Somnath	Name and Address of the offender as per Join survey Report of Forest Department, Geology Department and Revenue Department vide Letter no:-A/JMN/2113-14/2023-24 Dated:-24/03/2024
45	Karshanbhai Rambhai Parmar	Ghantvad	-	392/3/1	Laxmanbhai Ramjibhai Chudasama and 11 Ors	Laxmanbhai Ramjibhai Chudasama and 11 Ors	Ghanabhai Lakhmanbhai Chudasma	24-03-2024	Ghanabhai Lakhmanbhai Chudasma, At.- Ghantvad, Ta.- Kodinar, Dist.-Gir-Somnath	Name and Address of the offender as per Join survey Report of Forest Department, Geology Department and Revenue Department vide Letter no:-A/JMN/2113-14/2023-24 Dated:-24/03/2024

Sr.No.	Name as per initial information given to Geology Department about illegal Mining by forest department	Village	Lease Holder	Verified Survey Number by Revenue Department	Present Land owner as per Revenue Record	Land owner on Notice Date as per Revenue Record	As per FIR/Notice/Court Case/Joint Survey Report offender name	FIR /NOTICE/Court Case/Joint survey report Date	Address for offender as per Notice/ FIR/ Court Case/ Joint Survey Report	Additional Remarks
46	Gafarbhai Jamalbhai Mori	Ghantvad	-	S.No.-114, Vill. Javantri	Gafarbhai Jamalbhai Mori	Gafarbhai Jamalbhai Mori	Gafarbhai Jamalbhai Mori	24-03-2024	Gafarbhai Jamalbhai Mori, At.-Javantri, Ta.-Talala, Dist.-Gir-Somnath	Name and Address of the offender as per Join survey Report of Forest Department, Geology Department and Revenue Department vide Letter no:-A/JMN/2113-14/2023-24 Dated:-24/03/2024
47	Maheshbhai	Ghantvad	-	66			mahesh babaubhai zankat	07-08-2018	Maheshbhai Babubhai Zankat, To.-Kodinar, Ta.-Kodinar, Dist.-Gir-Somnath	Name and Address of the offender as per FIR by Police Department FIR no.-II/90/2018 Dated:-07/08/2018
48	Nileshbhai	Ghantvad	-	65/p1/p1	Sursinhbhai Bhagwanbhai Barad	Sursinhbhai Bhagwanbhai Barad	Sursinh Bhagvan Barad	24-03-2024	Sursinh Bhagvan Barad, At.-Gir-Devali, Ta.-Kodinar, Dist.-Gir-Somnath	Name and Address of the offender as per Join survey Report of Forest Department, Geology Department and Revenue Department vide Letter no:-A/JMN/2113-14/2023-24 Dated:-24/03/2024
49	Govindbhai Tabhabhai Chudasma	Ghantvad	-	274	Varjangbhai Nathubhai Vala	Varjangbhai Nathubhai Vala	Govindbhai Tabhabhai Chudasma	24-03-2024	Govindbhai Tabhabhai Chudasma, At.-Gir-Devali, Ta.-Kodinar, Dist.-Gir-Somnath	Name and Address of the offender as per Join survey Report of Forest Department, Geology Department and Revenue Department vide Letter no:-A/JMN/2113-14/2023-24 Dated:-24/03/2024
50	Nareshbhai Kotadiya	Ghantvad	-	432/p1	Ranjitbhai Rambhai Makvana	Ranjitbhai Rambhai Makvana	(1) Nareshbhai Chamanbhai kotadiya (2) Ranjitbhai Rambhai Zala	10-03-2019	(1) Ranjitbhai Rambhai Zala, To.-Ghantvad, Ta.-Kodinar (2) Nareshbhai Chamanbhai Kotadiya, To.-Mota Kajaliyala, Ta.-Vanthali, Dist.-Junagadh	Name and Address of the offender as per FIR by Police Department FIR no.-I/42/2019 Dated 10/03/2019

Sr.No.	Name as per initial information given to Geology Department about illegal Mining by forest department	Village	Lease Holder	1421 Verified Survey Number by Revenue Department	Present Land owner as per Revenue Record	Land owner on Notice Date as per Revenue Record	As per FIR/Notice/Court Case/Joint Survey Report offender name	FIR /NOTICE/Court Case/Joint survey report Date	Address for offender as per Notice/ FIR/ Court Case/ Joint Survey Report	Additional Remarks
51	Ghanabhai	Ghantvad	-	392/p2	Kalaiben Rambhai Kher & 7 Ors	Kalaiben Rambhai Kher & 7 Ors	Ghanabhai Lakhmanbhai Chudasma	24-03-2024	Ghanabhai Lakhmanbhai Chudasma, At.- Ghantvad, Ta.- Kodinar, Dist.-Gir-Somnath	Name and Address of the offender as per Join survey Report of Forest Department, Geology Department and Revenue Department vide Letter no:-A/JMN/2113-14/2023-24 Dated:-24/03/2024
52	Kadribapu	Ghantvad	-	342/p1	Jayadaben Abdulkadar Kadari	Jayadaben Abdulkadar Kadari	(1) japataben abdul kadar kadari (2) abdul kadar sefudin kadari	27-09-2023 NOTICE STAGE	(1) Japataben Andulkadar Kadari, To.- Kodinar, Mukarmiya sheri, maratha vada Kodinar, Ta.-Kodinar (2) Abdulkadari Sefudin Kadari, To.-Kodinar, Rabarivala road Kodinar, Ta.-Kodinar	Name and Address of the offender as per notice given by geology Department vide letter no GG/GE.DHO./KHANN/VAHAN/2905-2906 Dated 27/09/2023.
53	Yasinbhai Mahetar	Ghantvad	-	323/2a/p2	Mukeshbhai Babubhai Makvana	Parbat Bhagwan Vaja	(1) Ali Urfe Yasin Hanif Metar Ghachi, (2) Parbat Bhagvan Vaja	27-05-2019	(1) Ali Urfe Yasin Hanifbhai Metar Ghachi (2) Parbatbhai Bhagvanbhai Vaja To.-Ghantvad, Ta.- Kodinar, Dist.-Gir-Somnath	Name and Address of the offender as per FIR by Police Department FIR no.- I/82/2019 Dated:- 27/05/2019
54	Jayeshbhai Barad	Ghantvad	-	320/p1	Fatmaben Osmanbhai Selot	Osmanbhai Sidibhai Selot	vinodbhai meghabhai bambhaniya	09-06-2020	Vinodbhai Meghabhai Bambhaniya To.-Ghantvad, Ta.-Kodinar, Dist.- Gir-Somnath	Name and Address of the offender as per notice given by geology Department vide letter no GG/GE.DHO./KHODKAM/GHANTAVAD/1405-1407 Dated 9/06/2020
55	Jayeshbhai Barad	Valadar	-	14/p1	Bachubhai Merambhai Rathod	Milap Hajabhai Modha	1) Kalubhai Bachubhai Rathod (2) Ebhal Urfe Bhurabhai Jorubhai Zala (3) Nareshbhai Ranabhai Dahima (4) Jayeshbhai Jesingbhai Bard	08-09-2019	(1) Ebhal Urfe Bhurabhai Jorubhai Zala, to.-Valadar (2) Jayeshbhai Jesingbhai Barad, To.-Dedani Devali (3) Kalubhai Bachubhai Rathod, To.-Kadvasan (4) Nareshbhai Ranabhai Dahima, To.-Mitiyaj Ta.-Kodinar Dist.- Gir-Somnath	Name and Address of the offender as per FIR by Police Department FIR no.- I/150/2019 Dt.- 08/09/2019
56	Farukbhai	Ghantvad	-	17/1/p3	Valibhai Hasanbhai Sarvaiya	Valibhai Hasanbhai Sarvaiya	valibhai hasanbhai sarvaiya	06-10-2016	Valibhai Hasanbhai Sarvaiya, To.- Ghantvad, Ta.- Kodinar, Dist.- Gir-Somnath	Name and Address of the offender as per ordered FIR by Geology Department vide letter Dt.06/10/2016

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57	Jamdganibapu (Jamjir Ashram)	Ghantvad	-	314/p1 & p2	Jamadagni Aashram (Haridas Darshandas Udasin)	Jamadagni Aashram (Haridas Darshandas Udasin)	Haridas Bapu	24-03-2024	Haridas Bapu, Jamdhagni ashram, to.-Jamvala, Ta.- Gir-Gadhada, Dist.- Gir-Somnath	Name and Address of the offender as per Join survey Report of Forest Department, Geology Department and Revenue Department vide Letter no:-A/JMN/2113-14/2023-24 Dated:-24/03/2024
58	Sanjaubhai	Pichvi	-	146	Jivuben Kalabhai Shiyal	Samat Shadulbhai	(1) babubhai jodhabhai makavana (2) kashyap dhirubhai solanki	17-02-2020 NOTICE STAGE	(1) Babubhai Jodhabhai Makvana, To.-Pichhavi, Ta.Gir-Gadhada, Dist.-Gir-Somnath (2) Kashyapbhai Dhirubhai Solanki, To.-Prachi, Ta.- Sutrapada, Dist.-Gir-Somnath	Name and Address of the offender as per notice given by geology Department vide letter no GG/GEDHO/KHODKAM/BI.LA.STOCK/PICHVI/456-450 Dated 17/02/2020
59	Keshubhai	Harmadiya	-	321	Keshubhai Mansinh Parmar	Viralbhai Babubhai Vainsh	Keshubhai Mansingbhai Parmar	24-03-2024	Keshubhai Mansingbhai Parmar, At.- Fachariya, Ta.- Kodinar, Dist.- Gir-Somnath	Name and Address of the offender as per Join survey Report of Forest Department, Geology Department and Revenue Department vide Letter no:-A/JMN/2113-14/2023-24 Dated:-24/03/2024
60	Keshubhai	Harmadiya	-	321	Keshubhai Mansinh Parmar	Viralbhai Babubhai Vainsh	Gangabhai Kalabhai Jadeja (Mer)	06-02-2018 24-03-2024	Gangabhai Kalabhai Jadeja (Mer), To.-Balej, Ta.Madhupur, Dist.-Porbandar	ordered FIR by Geology Department vide latter Dt.06/02/2018 & Name and Address of the offender as per Join survey Report of Forest Department, Geology Department and Revenue Department vide Letter no:-A/JMN/2113-14/2023-24 Dated:-24/03/2024

Sr.No.	Name as per initial information given to Geology Department about illegal Mining by forest department	Village	Lease Holder	Verified Survey Number by Revenue Department	Present Land owner as per Revenue Record	Land owner on Notice Date as per Revenue Record	As per FIR/Notice/Court Case/Joint Survey Report offender name	FIR /NOTICE/Court Case/Joint survey report Date	Address for offender as per Notice/ FIR/ Court Case/ Joint Survey Report	Additional Remarks
61	Maheshbhai Dodia	Pichva	-	60	Gram Panchayat Gauchar	Gram Panchayat Gauchar	(1) Manubhai Kishanbhai Jadav (2) Maheshbhai Raysingbhai Dodiya (3) Manubhai Naranbhai Dodiya	12-07-2019	(1) Manubhai Kishanbhai Jadav, To.-Alidar (2) Maheshbhai Raysingbhai Dodiya, To.-Alidar, Ta.-Kodinar (3) Manubhai Naranbhai Dodiya, To.- Mamalatdar Office Pachhal, Kodinar, Ta.- Kodinar, Dist.-Gir-Somnath	Name and Address of the offender as per FIR by Police Department FIR no.- I/122/2019 Dated:- 12/07/2019
62	Jafarbai Dadubhai	Pichva	-	71/7/p2	Jafarsha Tejusha Juneja	Jafarsha Tejusha Juneja	jafar taju Juneja	02-09-2009	(1) Jafarsha Tajusha Juneja, To.- Pichhva, Ta.- Gir-Gadhada, Dist.- Gir-Somnath	Name and Address of the offender as per notice given by geology Department vide letter no GJ/GE.DHO./4578-4580 Dated 02/09/2009
63	Farukbhai	Harmadiya	-	203	Government Wasteland	Government Wasteland	ningiri balugiri meghanathi	06-11-2020	Nitingiri Babugiri Meghanathi, To.-Harmadiya, Ta.- Kodinar, Dist.- Gir-Somnath	Name and Address of the offender as per ordered FIR by Geology Department vide letter Dt.06/11/2020
64	Rambhai Ghughabhai	Nagadla	-	36/p4	Rambhai Ghughabhai Vinjuda, Kamuben Karsanbhai Sondarava	Rambhai Ghughabhai Vinjuda, Kamuben Karsanbhai Sondarava	bhikhabhai bachubhai paramar	20/01/2018 NOTICE STAGE	Bhikhabhai Bachubhai Parmar, To.-Nagadala, Ta.- Kodinar, Dist.- Gir-Somnath	Name and Address of the offender as per notice given by geology Department vide letter no GG/GE.DHO./KHODKAM/B I.LA.STOCK/668-669 Dated 20/01/2018.
65	Iqbal Haji	Ghantvad	-	323/2/a/p2	Mukeshbhai Babubhai Makvana	Bhagvan Govind	Iqbal Satar Dar	15-10-2016	Iqbalbhai Satarbhai Dar, To.- Ghantvad, Ta.- Kodinar, Dist.- Gir-Somnath	Name and Address of the offender as per FIR by Police Department FIR no.- II/92/2016 Dated:- 15/10/2016
66	Parbatbhai Khodu	Ghantvad	-	381/p2/p1	Jaydipbhai Kalabhai Makvana	Jaydipbhai Kalabhai Makvana	(1) jaydip kalabhai makvana (2) pratapbhai khodubhai mevada	27-05-2019	(1) Jaydipbhai Kalabhai Makvana, to.-Ghantvad, (2) Pratapbhai Khodubhai Mevada, To.-Ghantvad, Ta.- Kodinar Dist.-Gir-Somnath	Name and Address of the offender as per FIR by Police Department FIR no.- I/83/2019 Dated:- 27/05/2019
67	Farukbhai	Ghantvad	-	432/2	Manchhuba Ravatbha Zala	Manchhuba Ravatbha Zala	(1) Nareshbhai Chamanbhai kotadiya (2) Ranjitbhai Rambhai Zala	10-03-2019	(1) Ranjitbhai Rambhai Zala, To.-Ghantvad, Ta.-Kodinar (2) Nareshbhai Chamanbhai Kotadiya, To.-Mota Kajaliyala, Ta.-Vanthali, Dist.-Junagadh	Name and Address of the offender as per FIR by Police Department FIR no.- I/42/2019 Dated 10/03/2019

Sr.No.	Name as per initial information given to Geology Department about illegal Mining by forest department	Village	Lease Holder	Verified Survey Number by Revenue Department	Present Land owner as per Revenue Record	Land owner on Notice Date as per Revenue Record	As per FIR/Notice/Court Case/Joint Survey Report offender name	FIR /NOTICE/Court Case/Joint survey report Date	Address for offender as per Notice/ FIR/ Court Case/ Joint Survey Report	Additional Remarks
68	Ghanabhai	Ghantvad	-	392	Ambuja Cements Ltd	Ambuja Cements Ltd	Ghanabhai Lakhmanbhai Chudasma	24-03-2024	Ghanabhai Lakhmanbhai Chudasma, At.- Ghantvad, Ta.- Kodinar, Dist.-Gir-Somnath	Name and Address of the offender as per Join survey Report of Forest Department, Geology Department and Revenue Department vide Letter no:-A/JMN/2113-14/2023-24 Dated:-24/03/2024
69	Jagdishbhai	Ghantvad	-	395	Kanitbhai Arjanbhai Vanja	Savjibhai Arjanbhai Vanza	Jagdishbhai Bhanjibhai Gohil	24-03-2024	Jagdishbhai Bhanjibhai Gohil, At.- Shrinagar society, Delvada, Ta.- Una, Dist.-Gir-Somnath	Name and Address of the offender as per Join survey Report of Forest Department, Geology Department and Revenue Department vide Letter no:-A/JMN/2113-14/2023-24 Dated:-24/03/2024
70	Balubhai Hamirbhai Siyal	Pichvi	-	131	Gram Panchayat Gauchar	Gram Panchayat Gauchar	Balubhai Hamirbhai Siyal	24-03-2024	Balubhai Hamirbhai Siyal, At.- Pichhavi, Ta.- Gir-Gadhada, Dist.- Gir-Somnath	Name and Address of the offender as per Join survey Report of Forest Department, Geology Department and Revenue Department vide Letter no:-A/JMN/2113-14/2023-24 Dated:-24/03/2024
71	Dilipbhai Karadiya	Pichvi	-	146	Jivuben Kalabhai Shiyal	Samat Shadulbhai	(1) babubhai jodhabhai makavana (2) kashyap dhirubhai solanki	17-02-2020 NOTICE STAGE	(1) Babubhai Jodhabhai Makvana, To.-Pichhavi, Ta.Gir-Gadhada, Dist.-Gir-Somnath (2) Kashyapbhai Dhirubhai Solanki, To.-Prachi, Ta.- Sutrapada, Dist.-Gir-Somnath	Name and Address of the offender as per notice given by geology Department vide letter no GG/GEDHO/KHODKAM/BI.LA.STOCK/PICHVI/456-450 Dated 17/02/2020
72	Arvindbhai Bambhaniya	Pichvi	-	134 p	Amubhai Kalubhai Bambhaniya and 3 Ors	Amubhai Kalubhai Bambhaniya and 3 Ors	Arvindbhai Hakubhai Bambhaniya	24-03-2024	Arvindbhai Hakubhai Bambhaniya, At.- Pichhavi, Ta.- Gir-Gadhada, Dist.- Gir-Somnath	Name and Address of the offender as per Join survey Report of Forest Department, Geology Department and Revenue Department vide Letter no:-A/JMN/2113-14/2023-24 Dated:-24/03/2024

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73	Somabhai Laxmanbhai Bambhaniya	Pichvi	-	154 p	Lalajibhai Kalubhai Bambhaniya	Kalubhai Karshanbhai Bambhaniya	(1) Ravi Nanji Kamaliya (2) Soma Laxman Babhaniya	02-06-2021	(1) Ravibhai Nanjibhai Kamaliya, To.- Pipsheri, Kodinar, Ta.-Kodinar (2) Somabhai Lakhmanbha Bambhaniya, To.- Pichhavi, Ta.- Gir Gadhada, Dist.- Gir-Somnath	Name and Address of the offender as per FIR by Police Department FIR no.- 11186002210652 Dated:- 02/06/2021
74	Nanubha	Pichvi	-	154 p	Government Wasteland	Government Wasteland	(1) Nanubhai Pachabhai Charaniya (2) Ramshibhai samatbhai charaniya, etc 2	09-02-2019	(1)Nanubhai Pachabhai Charaniya, To.-Kajradi, Ta.-Una, Dist.- Gir-Somnath (2) Ramshibhai samatbhai charaniya, To.-Kajradi, Ta.-Una, Dist.- Gir-Somnath	Name and Address of the offender as per FIR by Police Department FIR no.- 1/29/2019Dated:- 09/02/2019
75	Kanubhai Vijabhai	Pichvi	-	54 p	Government Wasteland	Government Wasteland	Kanubhai Vijabhai Chudasma	Notice 15-2-2019	Kanubhai Vijabhai Chudasma, To.-Morvad, Ta.-Kodinar, Dist.- Gir-Somnath	Name and Address of the offender as per notice given by geology Department vide letter no GG/GE.DHO.KHODKAM/PI CHHAVI-2/434-436 Dated 15/02/2019
76	Hareshbhai Ahir	Pichvi	-	S.No.-44 & 44/1	Deputy Executive Engineer, Irrigation (Lake)	Deputy Executive Engineer, Irrigation (Lake)	Hareshbhai Jamanbhai Kotadiya	Notice 15-2-2019	Hareshbhai Jamanbhai Kotdiya, To.-Mota Kajliyalala, Ta.- Vanthali, Dist.-Junagadh	Name and Address of the offender as per notice given by geology Department vide letter no GG/GE.DHO.KHODKAM/PI CHHAVI-2/442-443 Dated 15/02/2019



Office Bhatt and Co <office@bhattandco.in>

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**Additional Affidavit on behalf of Respondent No. 6 in OA 37 of 2020 - Mr. Sayyed Mohammed Sabbir Usman & Ors. Vs. Union of India & Ors.**

1 message

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**Office Bhatt and Co** <office@bhattandco.in>

Thu, Jun 13, 2024 at 5:11 PM

To: Ngt-Western Zone Bench Pune <punengtwzb@gmail.com>

Cc: nitinlonkar@gmail.com, maulik@nanavatico.com, Saurabh Kulkarni <sdkadvocate@gmail.com>

Dear Sir/ Ma'am

Undersigned is appearing in the captioned matter on behalf of the Respondent No.6.

Pleased find attached herewith is the copy of the Additional affidavit on behalf of the Respondent No.6.

PFA

Kind Regards,  
Parth H Bhatt  
Advocate

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